[श्री कैयूर भूषण]

प्रदेश जो प्रपने गर्भ में खनिज का भण्डार समेटे हुए है, वहां वन सम्पदा का प्रदूट भण्डार भी उपलब्ध है। इसके बाबजूद वह प्राधिक ६ िट से पिछड़ा हुआ है। इस प्राधिक पिछड़ेपन का एकमात्र कारण है, रेल माार्गों की कमी।

रायपुर-मण्डला-जवलपुर रेलमागं बनने से जबलपुर का सीधा सम्बन्ध रायपुर के सीमेन्ट उत्पादक क्षेत्र से, मिलाई के इस्पात कारखाने से भीर विशाखापट्टनम बन्दरगाह जैसे प्रमुख स्थानों से हो सकेगा । साथ ही इस मादिवासी क्षेत्र का मी विकास होगा।

ग्रतः इस रेल मार्गं के लिए तत्काल सर्वेक्षण कायं प्रारम्भ करना चाहिए तथा रेल लाइन के निर्माण में प्राथमिकता देनी चाहिए।

(iv) SETTING UP OF REHABILITA-TION CENTRE FOR THE DISABLED IN DELHI.

SHRI HARISH KUMAR GANG-WAR (Pilibhit): Despite the enthusiasm India showed in observing the International Year of the Disabled last year, the Central Government has failed to take any intiative to set up a rehabilitation centre in the capital.

The Union Health Ministry which had sanctioned the scheme for a Centre like one quoted above and allotted a five-acre plot as far back as 1973 has even after a lapse of about a dec de failed to take any further step to set up the Centre.

While the original Rs. 1.25 crore scheme lies in the cold storage, its cost according to latest official estimate, has escalated by more than three times.

The original plan submitted in 1970 has already been approved by the Urban Arts Commission and other concerned bodies.

Looking towards the indignation expressed by the professional bodies concerned with the rehabilitation of the disabled. I urge upon the Government of India to execute the scheme of setting up a rehabilitation centre for the disabled in Delhi.

(V) REPORTED DECISION TO SCRAP "DAILY DEPOSIT SCHEME" OF THE NATIONALISED BANKS.

DR. A. KALANIDHI (Madras Central): I am shocked to learn that such a scheme as the Daily Deposit Scheme of the nationalised banks enable persons getting daily income to save is slowly but surely being scrapped. I consider that the move is ill-conceived. To forego Rs. sixty crores of deposits when resources are scarce is suicidal. The inflationary nature of the scheme appears to have been completely forgotten. When the deposit collectors' remuneration undergoes forced reduction at all branches of nationalised banks, it will definitely affect the productivity of other sections of employees adversely. That should happen in this year of productivity is indeed a travesty of justice. Over and above everything is the fact that fifty thousand more will be added to the disgruntled army unemployed, when Government allocates crores rupees for generating employment opportunities under Five-Year Plans and the 20-point programme and also to nurse sick industries back to health for maintenance of existing jobs. I would, therefore, earnestly request the Hon. Finance Minister to immediately intervene and stem the move of the national banks.

(vi) SCARCITY OF DRINKING WATER IN TONK DISTRICT OF RAJASTHAN.

SHRI BANWARI LAL BAIR-WA (Tonk): There is actue scarcity of drinking water in Deoli Tehsil and Todarai Singh in District

Tonk, Rajasthan. As a result of supply of drinking water to Rajasthan from the wells dug on the bank of river Binis near Deoli, the water level both in the wells as well as in the river Banas has gone down considerably. As a consequence of this, the water level in all the wells of Negida, Malira, Rajmahal, Bisalpur. Banthili and Santhili and other 50 villages situated upto 16 miles downstream from Deoli on both sides of this river has gone down considerably and some of the wells have completely dried up resulting in a lot of hardships to the people there. The situation become all the more difficult during the summer season every year. There is a proposal to construct Bisalpur Dam on this river pending with the State Government for the last 40 years.

There is need to tackle this problem more on humanitarian grounds. Providing drinking water is one of the 20-point programmes which the Government should follow vigorously.

I request the Central Government to look into this matter and extend financial assistance to the State Government to expedite the construction of Bisalpur Dam for removing scarcity of drinking water of District Tonk of Rajasthan.

(vii) Need to Improve Delhi Transport Corporation Service.

DR. VASANT KUMAR PANDIT (Rajgarh): Delhi is a city of distances and people particularly in the lower income group have to stay at long distances. They are mainly dependent on the DTC Service for bringing them to their place of work and taking them back to their homes. Students too have to travel long distances to attend educational institutions.

It is imperative that the DTC Service is run on efficient and sound lines in the interest of providing reliable and dependable service.

From time to time questions have been asked to highlight the shortage of buses and the need for augmenting the fleet on priority basis. It is also essential that the existing fleet is put to best use and operating costs kept within norms. The administrative set up should be such as to make for accountability and efficient functioning. Government should see that officers of proven experience and integrity are only put in responsible positions so that they can manage the organisation properly and inspire confidence among the travelling public.

Recently there has been a wave of resentment, dissatisfaction and frustration among the staff of the Delhi Transport Corporation.

The large number of employees working in DTC service should be properly taken care of and provided with accommodation essential facilities. system of recruitment should be put on sound lines so as to remove any suspicion of nepotism/ad hocism. With Delhi Transport now being a Corporation Old Rules of originally framed for the 1952, Delhi Road Transport Authority need several changes to bring them on uniform pattern like other major Transport Corporations.

There is need for putting the service on sound and efficient basis without losing further time as the rush of Asian Games would soon start.

There is need for a high power probe into the affairs of D.T.C.

I would request the Hon. Minister to kindly look into the matter and inform the House of the concrete measures taken to improve the Service.